

Colombo Plan

956. Shri Damani: Will the Minister of Finance be pleased to state:

(a) whether assistance has been granted during 1956-57 to neighbouring countries under the Colombo Plan by India; and

(b) if so, the nature thereof?

The Deputy Minister of Finance. (Shri B. R. Bhagat): (a) Yes, Sir.

(b) Technical assistance in the nature of provision of training facilities in India and services of Indian experts was given to India's neighbours who are members of the Colombo Plan. In addition, economic assistance was given to Nepal through the Indian Aid Mission for the execution of development schemes, construction and maintenance of roads, and conducting of surveys etc.

Central Man Power Directorate

957. Shri Manabendra Shah: Will the Minister of Home Affairs be pleased to state:

(a) whether an all India policy has been drawn up to absorb retrenched temporary employees;

(b) what the Central Man Power Directorate has done so far in this respect; and

(c) how far the State Governments are associated with this organisation?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) No. Persons retrenched from posts under the Central Government on the recommendations of the Economy Unit are, however, allowed high priority for nomination by Employment Exchanges against fresh vacancies notified to them.

(b) The Directorate of Manpower has so far been concerned with the assessment of requirements for and supply of trained personnel in the context of the Second and subsequent

Five Year Plans, and measures necessary to ensure that the supply does not fall short of the demand. The Directorate has not been dealing with the specific question of retrenched employees.

(c) In matters dealt with by the Directorate of Manpower, it maintains liaison with the State Governments through the officers of the State Governments who have been specially designated to deal with their manpower problems.

Aid to Madras for Employment Schemes

958. Shri N. R. Munisamy: Will the Minister of Finance be pleased to state:

(a) the assistance so far given to Madras in the years 1954 to 1957 by way of loans and grants for schemes for relief of unemployment; and

(b) the schemes and measures so far suggested by Government of Madras to increase its employment potential?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) and (b). All schemes have generally an element of relief to the unemployed. The schemes proposed by the State Government and approved by the Planning Commission under this programme so far as this Ministry is concerned are given below.

(1) Erode-Tiruchi 3rd Circuit change over to 110 KV.

(2) Singarappet-Villipuram 110 KV and Singarappet-Vellore 66 KV extension.

(3) Coimbatore-Madukkarai-Palghat 66 KV extension.

(4) Chinglepet-Maduranthakam 33 KV extension.

(5) Distribution of power.

(6) Extension of Community Project area in Papanasam System.